## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/49/2017

NAME OF THE PETITIONER(S)

: HEMALATHA & ANOTHER

NAME OF THE RESPONDENT(S)

: SRI SRIVATHSA PAPER MILLS PVT LTD & 4 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

RIVIDHAD SHANKAR DOU. JOIZ DETWIR RIVICHTE ShanKe

A. Succeptus Senani S. Deepika Advocates

for Respondets

## **ORDER**

Counsel for the Applicant present. Counsel for R1 to R5 present. Counsel for Respondents is directed to file short affidavit to the CP/49/2017. Matter is posted for arguments pertaining to the admission of the petition. Put up on 06.11.2017 at 10.30 A.M.

-5d-

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk